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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025, I.A. 23756/2025, I.A. 8343/2026 & I.A. 10493/2026

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Rajiv Nayar, Sr. Adv. with Mr. Dayan Krishnan, Sr. Adv. with Mr. Adarsh Ramanujan, Mr. Anukrit Gupta, Mr. Shreyas Maheshwari, Mr. Arihant Jain, Ms. Ayushi Saxena, Mr. Manjira Das Gupta, Mr. Dev Singh and Mr. Krishnakant Dwivedi, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Susmit Pushkar, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri and Ms. Akanksha Singh, Advs. for D-2.

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

O R D E R

% 27.04.2026

I.A. 23754/2025 (*under Order XXXIX Rule 1 & 2 read with Section 151 CPC by plaintiff*)

1. Mr. Rajiv Nayar, learned Senior Counsel appearing on behalf of plaintiff is in midst of his submissions in rejoinder.

2. It is already 04:52 PM.

3. List for his further arguments on 30.04.2026

VIKAS MAHAJAN, J

APRIL 27, 2026/aj

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